



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.05.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 02.05.2024 and 03.05.2024, are as follows. The next dates of hearing are indicated below:-

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 533 of 2019 & I.A. No. 2447 of 2021 (PH)	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors. With	02.05.2024	10.07.2024
2.	Comp. App. (AT) (Ins) No. 944 of 2022 & I.A. No. 2679 of 2022 (PH)	SPS Steels Rolling Mills Ltd. & Anr. Vs. MSTC Ltd. & Anr.	02.05.2024	10.07.2024
3.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022 (PH)	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr. With	02.05.2024	18.07.2024
4.	Competition App. (AT) No. 60 of 2022 & I.A. No. 4710, 4711 of 2022 (PH)	Sri Balaji Traders Vs. Competition Commission of India & Ors.	02.05.2024	18.07.2024

5.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	03.05.2024	28.05.2024
6.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 (PH)	Sanjeev Abrol Vs. Rahul Singh & Ors. With	03.05.2024	28.05.2024
7.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023 (PH)	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	03.05.2024	28.05.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar